

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
(IB)-943(PB)/2020
IA-3979/2023, IA-3389/2023

IN THE MATTER OF:

Srei Infrastructure Finance Ltd.

... Applicant/Petitioner

Versus

Worlds Window Infrastructure & Logistics ...
Pvt. Ltd.

Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 12.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sanjeev Singh, Adv. Taniya Bansal, Adv. Sandipa Bhattacharjee in IA-3979/2023.

For the SRA : Sr. Adv. Naveen R. Nath, Adv. Siddharth Aggarwal, Adv. Gayatri Virmani, Adv. Disha Gupta

For the RP : Adv. Abhishek Anand, Adv. Kunal Godhwani

For the CWC : Adv. Shaiwal Shrivastava, Adv. Apoorv Shukla

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3979/2023: As prayed by Mr. Sanjeev Singh, Ld. Counsel appearing for the Applicant in IA-3979/2023, **the application is dismissed as withdrawn**, without prejudice to his right to resort to the remedies available to him, in accordance with law.

IA-3389/2023: As prayed by Mr. Abhishek Anand, Ld. Counsel appearing for the Applicant 5 days' time is granted for placing on record/uploading on the Case Information System the convenient compilation/the facts on evolved performa. It would also be open to Mr. Shaiwal Srivastava, Ld. Counsel appearing for the Central Warehousing Corporation to file written submissions, if any. It is made clear that the synopsis should be complete by the documents/judgments sought to be relied upon by the Ld. Counsels for the parties.

Arguments heard. **Order reserved.**

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)